

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 237/2006</u> <u>Date of order: 14.02.2007</u></p> <p>Mr. K.K. Shah, counsel for applicant. Mr. P.S. Bhati, counsel for respondents.</p> <p>Learned counsel for the applicant submitted that the applicant is satisfied with the relief granted by the respondents since the transfer has already been carried out. He has also submitted that the O.A. is now rendered infructuous.</p> <p>In view of the above, the Original Application is dismissed having become infructuous.</p> <p><i>R R Bhandari</i> [R R Bhandari] Administrative Member</p> <p><i>Mr. K.K. Shah</i></p> <p>Part II and III destroyed in my presence on 02-6-14 under the supervision of Section Officer () as per order dated 26-2-14 (Signature on Record)</p>